

In the National Company Law Tribunal, Jaipur

IA No. 52/JPR/2018

CP No. 24/241-242/JPR/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

Mr. Naresh Chander Ralhan & Ors. Applicant/Petitioners

VS.

NR Switch-N-Radio Services Pvt. Ltd. & Ors.Respondent

Order delivered on 30.11.2018

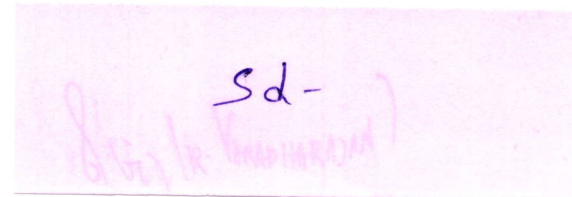
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None appeared.

For Respondent(s) : None appeared.

ORDER

This matter is reposted to 25.01.2019 due to administrative work.

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**(R. Varadharajan)
Member (Judicial)**